

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA  
STARRED QUESTION NO. \*275 (15<sup>th</sup> Position)  
TO BE ANSWERED ON 03-08-2017

**Villages Declared as ODF**

**\*275. SHRIMATI RANJEET RANJAN:  
SHRI VINCENT H. PALA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number of villages declared as Open Defecation Free (ODF) after Ist and 2nd verifications by the respective State Governments, out of 2,04,245 villages which were self-declared by Gram Panchayats as ODF as on 23.06.2017, State/UT-wise;
- (b) whether the Government is regularly paying the 'commitment fee' of 0.5% on World Bank loan from the day of the signing of the agreement in 2015 under Swachh Bharat Mission (SBM);
- (c) if so, the details thereof including the total amount of fee paid by the Government till date;
- (d) whether the Government has appointed the third party surveying/ monitoring agency for the SBM and if so, the details thereof; and
- (e) if not, the manner in which the Government proposes to successfully apply for the second tranche of the World Bank loan amounting to US \$229 million?

**ANSWER**

**MINISTER OF DRINKING WATER AND SANITATION  
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (e) A Statement is laid on the table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. \*275 for 03.08.2017**

(a) A statement regarding State/UT-wise, Open Defecation Free (ODF) declared and ODF verified villages by the respective State Governments, as on 23.06.2017 is at Annexure-1.

(b) to (e) The loan agreement for Swachh Bharat Mission Support Operation was signed between World Bank and the Government of India on 30th March, 2016.

The total World Bank credit obtained for the Project is US \$ 1500 million of which US \$ 1475 million is for providing incentivisation to States on the basis of their performance as per certain performance indicators known as Disbursement Linked Indicators (DLIs) and US\$ 25 million for strengthening the Programme Management and Capacity Building at National Level in MDWS through an Investment Project Financing (IPF). The commitment charge payable by the Government has been fixed to be a quarter of one percent (0.25%) per annum on the unwithdrawn loan balance.

As part of the World Bank Project, an Independent Verification Agency (IVA) has been appointed to conduct National Annual Rural Sanitation Survey (NARSS) which shall measure and provide statistically representative estimates for progress made by all States/UTs against the three DLIs. The first and base round of survey is to be scheduled to start from the month of September/October.

Statement referred in part (a) of the reply to Lok Sabha Starred Question No.275 due for reply on  
03-08-2017

**State/UT-wise, Total ODF declared and verified villages**

S.N.	State/UT	ODF declared villages	ODF verified villages	% ODF verified villages
1	A & N Islands	3	0	0.00
2	Andhra Pradesh	4418	1550	35.08
3	Arunachal Pradesh	2613	0	0.00
4	Assam	1631	164	10.06
5	Bihar	2208	63	2.85
6	Chhattisgarh	12832	8526	66.44
7	D & N Haveli	0	0	0.00
8	Daman & Diu	0	0	0.00
9	Goa	0	0	0.00
10	Gujarat	15842	14647	92.46
11	Haryana	6896	5989	86.85
12	Himachal Pradesh	15978	15978	100.00
13	Jammu & Kashmir	180	3	1.67
14	Jharkhand	5238	1020	19.47
15	Karnataka	7909	2383	30.13
16	Kerala	2035	2033	99.90
17	Madhya Pradesh	16558	1780	10.75
18	Maharashtra	24030	11024	45.88
19	Manipur	175	61	34.86
20	Meghalaya	3778	2405	63.66
21	Mizoram	217	175	80.65
22	Nagaland	424	302	71.23
23	Odisha	4875	258	5.29
24	Puducherry	0	0	0.00
25	Punjab	5203	945	18.16
26	Rajasthan	20041	10311	51.45
27	Sikkim	441	441	100.00
28	Tamil Nadu	3699	848	22.93
29	Telangana	2020	675	33.42
30	Tripura	5	0	0.00
31	Uttar Pradesh	7785	936	12.02
32	Uttarakhand	15473	9582	61.93
33	West Bengal	21738	13357	61.45
	<b>Total</b>	<b>204245</b>	<b>105456</b>	<b>51.63</b>